

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 877 OF 2017 IN
DFR NO. 3388 OF 2017**

Dated: 26th October, 2017

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N.K. Patil, Judicial Member**

In the matter of:

GTL Infrastructure Ltd. & Anr.	...	Appellant(s)
Vs.		
Maharashtra Electricity Regulatory Commission & Anr.	...	Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Sandeep S. Deshmukh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

ORDER

It is represented by the learned counsel for the parties that Appeal No. 337 of 2016 and batch on the similar issues have been admitted and listed before Court-I on 08.11.2017.

Proprietary demands that this matter being DFR no.3388 of 2017, listed before Court-II, should also be placed before Court-I.

Registry is directed to put up a note before the Hon'ble Chairperson for suitable direction in this regard. Accordingly, application stands disposed of.

**(Justice N.K. Patil)
Judicial Member**

**(I. J. Kapoor)
Technical Member**

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